Annexure-5

Name of the corporate debtor: STT Limited; Date of commencement of liquidation: 10th December 2019; List of stakeholders as on: 27.7.2022 (being the Date of list of creditors to NCLT – updated)

List of operational creditors (Government Dues):

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of	Amount of any	Amount of claim	Amount of claim	Remarks, if any
	Depart ment	Government	Identifi cation No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachme nt pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted	contingent claim	mutual dues, that may be set off	rejected	under verification	
1		Employees Provident Fund Organization, Chennai South	NA	15.02. 2021	35,46,2 55	32,602	Un- seucre d	Nil	Not applicable	100%	32,602	Nil	nil	NII	Other creditor (governm ent claim) *

• PF authorities have filed an initial claim of Rs.Rs.10,32,50,998 on 10.02.2021 and subsequently revised their claim to Rs.10,32,50,998. Hon'ble NCLT in order dated 28.10.2021 passed in MA/35/2021 IN in IBA/838/2019 condoned the delay of 424 days delay in submitting the claim. Revised claim amount has been considered for adjudication.